

- (4) S.O. 945 (E), dated the 28th February, 2023, amending the Principal Notification No. S.O. 748 (E), dated the 3rd August, 2001, by substituting certain entries in that Notification.
- (5) No. 12/2023-Customs (N.T.), dated the 2nd March, 2023, determining the rate of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for imported and export goods *w.e.f.* 3rd March, 2023.
- (6) S.O. 1237 (E), dated the 15th March, 2023, amending the Principal Notification No. S.O. 748 (E), dated the 3rd August, 2001, by substituting certain entries in that Notification.
- (7) No. 15/2023-Customs (N.T.), dated the 16th March, 2023, determining the rate of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for imported and export goods *w.e.f.* 17th March, 2023.

[Placed in Library. For (1) to (7) See No. L.T. 9423/17/23]

MoU (2022-23) between the Government of India and NHFDC

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (सुश्री प्रतिमा भौमिक) : महोदय, मैं 2022-23 के वर्ष के लिए भारत सरकार (सामाजिक न्याय और अधिकारिता मंत्रालय) और राष्ट्रीय दिव्यांगजन वित्त और विकास निगम (एन.एच.एफ.डी.सी.) के बीच संपन्न सहमति ज्ञापन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ।

[Placed in Library. See No. L.T. 9110/17/23]

Reports and Accounts (2021-22) of the National Institute of Technology, Raipur; and ICSSR, New Delhi and related papers

शिक्षा मंत्रालय में राज्य मंत्री (डा. सुभाष सरकार) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(i) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institute of Technology, Science Education & Research Act, 2007:—

- (a) Annual Report and Accounts of the National Institute of Technology, Raipur, Chhattisgarh, for the year 2021-22, together with the Auditor's Report on the Account.
- (b) Review by Government on the working of the above Institute.